

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR INDIANA LED LIGHTING LLP OPERATING IN MANUFACTURING AND DISTRIBUTION THE LIGHT EMITTING DIODE (LED) LIGHTS, AT PUNE, MAHARASHTRA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Indiana LED Lighting LLP PAN No. AAGFI2071K CIN No – AAJ-5051
2.	Address of the registered office	Flat No. D-102, S.No. 210/2, 211/2, Park Street, Park Titanium,Wakad, Pune, Maharashtra, India - 411057
3.	URL of website	There is no website
4.	Details of place where the majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	150,000 units -Light Emitting Diode (LED) lights Per month
6.	Quantity and value of main products/ services sold in the last financial year	As on 31.03.2024, there were sales of Rs.12,87,82,915 .00
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.indianaled@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.indianaled@gmail.com
10.	Last date for receipt of expression of interest	19th September, 2026
11.	Date of issue of provisional list of prospective resolution applicants	24th September, 2026
12.	Last date for submission of objections to provisional list	27th September, 2026
13.	Date of issue of final list of prospective resolution applicants	28th September, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29th September, 2026
15.	Last date for submission of resolution plans	29th October, 2026
16.	Process email id to submit Expression of Interest	cirp.indianaled@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes

Date : 4th September, 2026
 Place: Mumbai

For **Indiana LED Lighting LLP**
 Sd/-
 Mayank Rameshchandra Jain
 Resolution Professional
Indiana LED Lighting LLP (Under CIRP)
 Reg. No: IBB/PA-001/IP-P01055/2017-2018/11748
 AFA Valid upto 31.12.2026
 Correspondence Address of the RP:- A 1001, Samarpan, Near Spectra Motors,
 Western Express Highway, Borivali (East), Mumbai 400066